

ITEM NO.102  
(PART-HEARD)

COURT NO.6

SECTION IV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 6918-6919 OF 2011

NARINDER SINGH RAO

Appellant (s)

VERSUS

AVM MAHINDER SINGH RAO & ORS.

Respondent(s)

(With appln(s) for directions)

Date: 31/10/2012 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA  
HON'BLE MR. JUSTICE ANIL R. DAVE

For Appellant(s) Mr Rao Ranjit,Adv.

For Respondent(s)

R-1,8,9 & 10                      Mr. P.K. Aggarwal, Adv.  
   Ms. Shuchita Shrivastava, Adv.  
   Mr. Kshitij Bhardwaj, Adv. for  
   Mr. Sanjay Jain,Adv.

R-2 to 7 & 11                      Mr. D.P. Singh, Adv.  
   Ms. Shuchita Shrivastava, Adv.  
   Mr. Kshitij Bhardwaj, Adv. for  
   Mr. Sanjay Jain,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Arguments concluded. Judgment reserved.

Written notes/submissions, not exceeding three/four pages,  
may be submitted by the parties within one week from today.

(Rajesh Dham)		(Renu Diwan)	
Court Master		Court Master	